F.No. C-50/56/2020-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

******
North Block, New Delhi- 110001
Dated: 17th March, 2021

To
The concerned Pr. Chief Commissioners/ Pr. Director Generals/ Chief
Commissioners/ Director Generals of CBIC

Subject: General Elections to the Legislative Assemblies of Assam, Kerala,
Puducherry, Tamil Nadu and West Bengal and some Bye-elections, 2021-
Deployment of Expenditure Observers -Regarding.

Sir,

I am directed to enclose herewith Election Commission of India’s letter No. 464/ECI/LET/EEM/Exp. Obs./EEPS/2021/Vol. I dated 16.03.2021 (copy enclosed) on the subject mentioned above and to inform that Election Commission of India has deployed 8 IRS(C&IT) officers as Expenditure Observers in General Election to Legislative Assemblies of Kerala, Tamil Nadu, West Bengal, 2021.

2. It is requested that the directions of the Election Commission of India may be communicated to the 8 deployed officers for strict compliance.

Yours faithfully,

(S.A. Ansari)
Under Secretary to the Government of India
Tel: 23095529/E-mail: sa.ansari@nic.in

Encl. As Above.

Copy to:

1. The website Manager, CBIC with the request to upload this letter along-with the enclosures on the official website of CBIC with a ticker.

2. Shri Anup Kumar Khakhlay, Under Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi- 110001, w.r.t. the Commission’s letter referred above.

(S.A. Ansari)
Under Secretary to the Government of India